

18  
BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH at AHMEDABAD




IA 349 of 2018 in IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2020

Name of the Company: Ramesh Chandra Garg & Ors  
V/s  
Kuldeep Verma RP of K S Oils Ltd & Anr

Section: Section 60 Insolvency & Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Aadit R. Sanjanwala For Ms. Megha Jini	Adv.	R-2	
2.	SANJAY BHATT	ADV	RP	
3.	Natasha Dhruvan shah		Applicant	


**ORDER**

The Parties are represented through their respective Counsel(s).

The matter is simply adjourned for hearing to 05.03.2020.

List the matter on 05.03.2020.

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 23rd day of January, 2020.

vc